

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10367 of 2020- DB

(Arising out of OIA-RAJ-EXCUS-000-APP-019-020-2020 dated 29/01/2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

SWAN SWEETS PVT LTD

.....Appellant

Survey No.,126, Jamnagar-khambhalia Rd.,
Post:- Vasai
Jamnagar, Gujarat

VERSUS

Commissioner of C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat- 360001

APPEARANCE:

Shri Dhaval K Shah, Advocate for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.05.2024
DATE OF DECISION: 27.08.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 11541 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**